

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.10.2021 AT 13:00 HRS

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 275/9/HDB/2020
NAME OF THE COMPANY	Sujala Pipes Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Sai Calnates India Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujala Pipes Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for operational creditor appeared.

Joint withdrawal memo is filed for settlement.

Both the parties submitted that matter is settled.

Permission is granted, with liberty to approach proper forum.

Accordingly, CP (IB) No. 275/9/HDB/2020 is withdrawn and disposed of.

Member (Technical)

Member (Judicial)

Pavani